

RAJASTHAN HIGH COURT, JODHPUR

ORDER

No.Estt.(RJS)/48/2020

Date : 30.06.2020

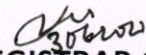
I

The services of **Shri Ganpat Lal Vishnoi** an Officer in District Judge Cadre, whose services have been repatriated from the post of **Secretary, District Legal Service Authority, Sirohi** vide Government Order No.F.8(1)Law-2/VRS(02)/2011 Dated 29.06.2020, are placed at the disposal of Hon'ble the Chief Justice for his appointment/posting as **Additional Director (Admn.), Rajasthan State Judicial Academy, Jodhpur.**

II

Shri Ganpat Lal Vishnoi, an Officer in the District Judge Cadre, whose services have been placed at the disposal of Hon'ble the Chief Justice, is hereby transferred and posted as **Additional Director (Admn.), Rajasthan State Judicial Academy, Jodhpur.**

BY ORDER


REGISTRAR GENERAL

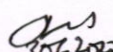
No.Estt.B2(v)1/2020/1983

Date : 30.06.2020

Copy forwarded to the following for information and necessary action:-

1. The Registrar-Cum-Principal Secretary to Hon'ble the Chief Justice, Rajasthan High Court, Jodhpur/ Bench, Jaipur.
2. The Secretary to the Law Minister, Government of Rajasthan, Jaipur.
3. P.S. to All Hon'ble Judges at Jodhpur.
4. The Principal Secretary to the Government, Law Department-Cum-Legal Remembrancer, Rajasthan, Jaipur.
5. The Secretary to the Government of Raj, Department of General Administration (Gr.2), Jaipur.
6. The Secretary, Lokayukta, Sachivalaya, Jaipur.
7. The Accountant General, Rajasthan, Jaipur.
8. The Registrar General/ Registrar (Vig.)/ (Admn.)/ (Rules)/ (Class.)/ (Exam.)/ OSD (F&I)/ (Judicial) Rajasthan High Court, Jodhpur and Registrar HQ. At Delhi.
9. The Registrar (Admn.), Rajasthan High Court Bench, Jaipur with the request to distribute the copies of this order to all the Hon'ble Judges sitting at Jaipur through P.S., Member Secretary, Rajasthan State Legal Services Authority and all the Judicial Officers posted in the Registry at Jaipur Bench, Jaipur.
10. All Jt. Registrars/ Deputy Registrars, Rajasthan High Court, Jodhpur/ Bench, Jaipur.
11. District & Sessions Judge, Sirohi with the request to serve/circulate the copy of this order to the concerned post/Officer/Treasury Officers as per direction issued vide this office letter No 17022 dated 08.10.2015.
12. The Director, Rajasthan State Judicial Academy, Jodhpur.
13. A.O.J., Classification Section (Website), Rajasthan High Court, Jodhpur/Bench, Jaipur.

Personal File/
Conf./Accounts/General/store
Sub.Court/Statistics/Computer Cell
RJS Leave/Jr.Actt./Building Cell


REGISTRAR GENERAL